

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1006  
TO BE ANSWERED ON 27<sup>th</sup> JULY, 2015**

**RELIEF MEASURES FOR EX-WORKERS**

**1006. SHRI BISHNU PADA RAY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Andaman and Nicobar Administration has constituted a Committee for providing relief measures (3<sup>rd</sup> Instalment to the tune of Rs. 2,73,61,574/-) to the Ex-workers of ATI Ltd.;**
- (b) if so, the details of the recommendations of the said committee; and**
- (c) the time by which the recommendations of the committee are likely to be implemented?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) to (c): A Committee has been constituted under the Chairmanship of the Chief Secretary(A&N) Administration for providing welfare measures to the Ex-employees of ATI Ltd.(Andaman Timber Industry Ltd.) which was closed during 2000. The said Committee has concluded its discussion on 27/05/2015 and the recommendations have been submitted to the Lt. Governor Andaman & Nicobar, U.T for consideration.**

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